

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 326 OF 2019 & IA No. 1289 OF 2019 & IA No. 1288 OF 2019 & IA  
No. 1712 OF 2019**

**Dated: 17th October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Andhra Pradesh Power Coordination Committee** .... **Appellant(s)**

**Versus**

**NSL Sugars Limited** .... **Respondent(s)**

Counsel for the Appellant(s) : Yelamanchili Shiva Santosh Kumar

Counsel for the Respondent(s) : Ranjitha Ramachandran  
Poorva Saigal  
Anushree Bardhan  
Shubham Arya  
Arvind Kumar Dubey for R-1

**ORDER**

Respondent shall file objections to main appeal within two weeks.

Thereafter rejoinder shall be filed within two weeks.

List the matter on **05.12.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**